

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 349 OF 2017 &
IA NO. 945 OF 2017

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

GRIDCO Limited

.... Appellant(s)

Vs.

Power Grid Corporation of India Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s)

: Ms. Swapna Seshadri
Mr. Anand K. Ganesan for R-2

Mr. Saurabh Mishra
Ms. Anuja Pethia for R-26

ORDER

List the matter for hearing on **14.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson